HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

Bilaspur, Dated <u>o</u> 7 December, 2023

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Ku. Yogita Kunwar, J.M.S.C., Rajnandgaon	Rajnandgaon	Rajnandgaon
2	Shri Vivek Kumar Tondon, J.M.S.C. Surajpur	Surajpur	Surajpur
3	Ms. Savitri Raksel, J.M.S.C., Surajpur		
4	Shri Manjeet Jangde, J.M.S.C., Korba	Korba	Korba

BY ORDER OF THE HIGH COURT

(Arvind Kumar Verma)
Registrar General

Endt. No. $\frac{\frac{16382}{111-6-1/2007 \text{ (Pt.I)}} / \text{Checker}}{111-6-1/2007 \text{ (Pt.I)}}$

Bilaspur, Dated <u>67</u> December, 2023

- 1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information*.
- 3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Eilaspur *for information*.
- 4. The District and Sessions Judge, **Rajnandgaon/Surajpur/Korba** *for information and necessary action*.
- 5. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information*.
- 6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.

- 7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 8. The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information*.
- 9. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- 10. The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.
- 11. (1) Ku. Yogita Kunwar, J.M.S.C., Rajnandgaon, (2) Shri Vivek Kumar Tondon, J.M.S.C., Surajpur. (3) Ms. Savitri Raksel, J.M.S.C., Surajpur and (4) Shri Manjeet Jangde, J.M.S.C., Korba *for information & necessary action*.
- 12. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur for information.
- 13. The Court Manager, High Court of Chhattisgarh, Bilaspur for information
- 14. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.

(Arvind Kumar Verma) Registrar General

07.12.2013